

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

NO.HC.VII-21/2008/ 1585 /A.

To, Smti. Jaweplu Chai,  
District & Sessions Judge,  
West Sessions Division  
Yupia, Arunachal Pradesh.

Dated Guwahati, 29<sup>th</sup> March, 2019

Sub:- Casual Leave with Station Leave permission

Ref:- Your e-mail No.DSC (W) P-85/2017/30/19, dated 25.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 4 (four) days Casual Leave w.e.f. 09.04.2019 to 12.04.2019 along with station leave permission, has been granted/rejected.

Yours faithfully,

Sd/-

1587 **JT. REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-21/2008/ 1586 /A. dtd. --- 29.03.19

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench,  
Nahariagun , for information.

✓ 2. The Systems Analyst , Gauhat High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

Kelan